GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 4253 ANSWERED ON 19TH MARCH, 2020

CORPORATE AVERAGE FUEL CONSUMPTION

4253. SHRIMATI KIRRON KHER:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Corporate Average Fuel Consumption (CAFC) regulations are being followed by automobile manufacturers in the country, if so, the details thereof and if not, the reasons therefor;
- (b) the time by which Bharat Stage-VI standards will be made applicable in the country along with the steps taken by the Government to ensure compliance thereof; and
- (c) the other steps taken by the Government to improve the fuel efficiency of the automobiles?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry vide GSR 954(E), dated 04.10.2016 has notified that the every manufacturer or importer of M1 motor vehicles which are type approved under rule 126, with at least four wheels, other than quadricycles, used for carriage of passengers and their luggage and comprising not more than nine seats including driver's seat, and of gross vehicle weight not exceeding 3,500 kilograms, manufactured or imported for sale in India, shall on and from the 1st day of April, 2017, comply with the Average Fuel Consumption Standard, notified under the Energy Conservation Act, 2001 vide notification of the Government of India in the Ministry of Power number 1072 (E), dated the 23rd April, 2015.
- (b) and (c) This Ministry vide G.S.R. 889(E), dated 16.09.2016 has mandated mass emission standard BS-VI for motor vehicles throughout the country with effect from 1st April 2020 to bring down emission. The Government has notified mass emission standards for various alternate fuels viz. Compressed Natural Gas, Biodiesel, ethanol (E85, E100, ED95), Methanol (M15, M85 or M100), LNG, dual fuel (diesel with Compressed Natural Gas or Bio-Compressed Natural Gas or Liquefied Natural Gas), Di Methyl Ether to curtail pollution and improve the fuel efficiency of the motor vehicles. Retrofitment of hybrid electric system or electric kit has been allowed.
